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IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE
HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 13th OF MAY, 2022

CONTEMPT PETITION CIVIL No. 1727 of 2021

Between:-

MEHBOOB KHAN S/O SHRI NASEEB KHAN,
AGED ABOUT 58 YEARS, OCCUPATION:
SERVICE (ASST. TEACHER, GOVT. PRIMARY
SCHOOL PIPALKOTA) H NO. 291F, PIPALKOTA,
TEHSIL KANNOD, DISTRICT DEWAS (MADHYA
PRADESH)

.....PETITIONER

(BY SHRI L.C.PATNE, ADVOCATE)

AND

1. SMT. RASHMI ARUN SHAMI,
SECRETARY, DEPARTMENT OF SCHOOL
EDUCATION, VALLABH BHAWAN BHOPAL
(MADHYA PRADESH)
2. SHRI RAJESH JOSHI, PRINCIPAL
GOVERNMENT HIGHER SECONDARY SCHOOL,
SATWAS DIST DEWAS (MADHYA PRADESH)
3. SHRI HEERALAL KHUSHAL, DISTRICT
EDUCATION OFFICER, DEWAS (MADHYA
PRADESH)

.....RESPONDENTS

(NONE)

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*This petition coming on for admission this day, the court passed the
following:*

ORDER

Learned counsel for the petitioner submits that the order has been
complied with in view of which nothing survives in this petition which is
accordingly disposed off.

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